

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Smt.P.Ragini, District Judge

Sub :- Estt - District Court, Kozhikode - Transfer and posting of
Members of staff - Orders - Issued.

ORDER NO. A1-21/2021

Kozhikode, Dated : 20.10.2021

On administrative exigencies , the following Orders of transfer and posting of
members of staff are issued.

1. Smt. Sini.A.K (PEN 869720), Office Attendant, O/o Motor Accidents Claims
Tribunal, Vatakara is transferred and posted as such to Sub Court, Vatakara Vice
SI No 2.
2. Sri. Athul K Babu (PEN 913296) , Office Attendant , Sub Court , Vatakara is
transferred and posted as such to O/o Motor Accidents Claims Tribunal,
Vatakara Vice SI No 1.

The Presiding officers concerned are directed to relieve the incumbents
forthwith.

Sd/-
DISTRICT JUDGE

To

- 1.The Motor Accidents Claims Tribunal, Vatakara.
2. The Sub Judge , Vatakara.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II/III/ IV, DSA, District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode
5. The File.
6. The Proceedings file

// True Copy / Forwarded / By Order //


Sheristadar

